

or about 23rd and 24th November, 1965 and seized incriminating documents; and

(b) if so, the outcome of the inquiry and the action taken in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Enquiries are in progress.

Mysore Rural Water Supply Schemes

2212. **Shri A. S. Alva:** Will the Minister of Health be pleased to state:

(a) the percentage of aid given to the State Governments to finance rural drinking water supply schemes;

(b) whether the Mysore Government have forwarded any such schemes during current calendar year, and if so, their number; and

(c) the assistance given by Government for all such schemes and the total amount sanctioned?

The Minister of Health (Dr. Sushila Nayar): (a) 50 per cent cost of the schemes approved by the Government of India under National Water Supply and Sanitation Programme is given as Central grant.

(b) 36 Rural Water Supply Schemes have been received from the Government of Mysore, during the current financial year.

(c) A total sum of Rs. 270.79 lakhs has been paid as grant-in-aid to the Government of Mysore during the period 1961-62 to 1964-65 for all the Centrally aided schemes in the Health Sector including Rural Water Supply Schemes. It is not possible to indicate the figures separately for rural water supply schemes, as according to the existing procedure for release of Central assistance to the States, allotment of funds is not made scheme-wise but the amount is sanctioned for broad groups or categories of schemes.

Underground Drainage Scheme, Mangalore

2213. **Shri A. S. Alva:** Will the Minister of Health be pleased to state:

(a) whether Government have given aid to the Mysore Government to finance the underground drainage scheme of the Mangalore Municipality in Mysore State;

(b) if so, the amount sanctioned as grant and/or as loan;

(c) the total estimated cost of the scheme and the amount so far spent;

(d) whether the work is held up due to want of funds or any other cause; and

(e) when the work is likely to be completed?

The Minister of Health (Dr. Sushila Nayar): (a) to (e). The Government of India have approved the Mangalore underground drainage scheme estimated to cost Rs. 143 lakhs. Central assistance for this scheme is given by way of loan.

The amount of loan obtained by the State Government and the other details have been called from the State Government and will be laid on the Table of the Sabha when received.

Food Poisoning Cases in Delhi

2214. **Shri Abdul Ghani Goni:**
Shri Eaghunath Singh:
Shri Balmiki:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 169 on the 11th November, 1965 and state:

(a) out of 20,209 kilograms of food-stuff destroyed under the Epidemic Diseases Act, how much belonged to Sadar Bazar halwai and how much to other halwais (separately), if any;

(b) whether any action has been taken against these halwais other than Sadar Bazar halwai also; and